

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1155 OF 2017 IN
DFR NO. 3523 OF 2017

Dated: 8th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Limited	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant (s) : Mr. Apoorva Misra
Mr. Rahul Kinra
Mr. Anurag Bansal

Counsel for the Respondent(s) : --

ORDER
(IA No. 1155 of 2017
(For Condonation of Delay)

Issue notice on IA No. 1155 of 2017 in DFR No.3523 of 2017 to the respondent returnable on 25.01.2018. Dasti, in addition, is permitted.

List the matter on 25.01.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt